Indo-US Joint Working Group on Counter Terrorism

*106. SHRIMATIGURCHARANKAUR:

SHRISATISH PRADHAN:

Will the Minister of EXTERNAL AFFArRS be pleased to state:

(a) The subjects discussed by the Indo-US Joint Working Group on Counter Terrorism during its recent meeting in New Delhi;

(b) the decisions taken thereat; and

(c) the steps Government propose to take to install high-tech sensors to detect cross border human movements?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI OMAR ABDULLAH): (a)At the fourth meeting of the India-U.S. Joint Working Group on Counter-terrorism in New Delhi on 20-21 January 2002, the two delegations discussed the current terrorism situation and ways to further strengthen institutional, law enforcement, Financial, military, intelligence cooperation between the two countries in combating terrorism.

(b) The two sides agreed to continue exchanging assessment on the international terrorism situation; further strengthen intelligence and investigation cooperation; expand training in preventive, protective and consequence management capabilities in both conventional and WMD terrorism; share experience on the efforts being made by the two countries to strengthen internal/homeland security; work tegcther for the full implementation of UN Security Council Resolution 1373 of September 2001 on terrorism; strengthen military—military cooperation on counter-terrorism; cooperate on issues such as blocking terrorism Financing, forensic capabilities, aviation security and technological aspects of effective border management.

(c) Government has initiated steps to examine the U.S. offer of technology, equipment and systems used in border surveillance to assess their effectiveness and suitability for Indian conditions.

Award of excellence relating to labour

*107. SHRI B.J. PANDA: Will the Minister of LABOUR be pleased to state:

(a) the criteria of selection for the "Shram Ratna. Shram Bhushan and Shram Vir" awards of excelcnce relating to labour;

15